THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated Shillong 20th November, 2017

NO.HCM.II/123/2015/4282: The High Court of Meghalaya is pleased to declare the following days to be observed as holidays during the year 2018 in respect of all Subordinate Civil Courts.

Sl. No.	Holiday	Date	Day
1.	New Year's Day	1st January	Monday
2.	Winter Vacation	2 nd to 19 th January	Tuesday to Friday
3.	Republic Day	26 th January	Friday
4.	Maha Shivaratri	13th February	Tuesday
5.	Dol Jatra (Holi)	1 st & 2 nd March	Thursday & Friday
6.	Ram Navami	25 th March	Sunday
7,	Good Friday	30 th March	Friday
8.	Dr. Ambedkar's Birthday	14th April	Saturday
9,	Shad Suk Mynsiem	Date to be notified	Saturday
10.	Buddha Purnima	29 th May	Tuesday
11.	Id-ul-Fitr	16 th June	Saturday
12.	U Tirot Sing Day	17 th July	Tuesday
13.	Behdeinkhlam	Date to be notified	ruesday
14.	Independence Day	15 th August	Wednesday
15.	Id-ul-Zuha	22 nd August	Wednesday
16.	Unitarian Day	18th September	Tuesday
17.	Muharram	21st September	Friday
18.	Mahatma Gandhi's Birthday	2 nd October	
19.	Dussehra	19th October	Tuesday
20.	Deepawali Holidays	6 th to 8 th November	Friday Tuesday to Thursday
21.	Nongkrem Dance	Date to be notified	ruesday to Thursday
22.	Wangala Dance	Date to be notified	
23.	Milad-un-Nabi	21st November	Wednesday
24.	Seng Kut Snem/ Guru Nanak Birthday	23 rd November	Friday
25.	Pa Togen N Sangma	12th December	Wednesday
26.	Death Anniversary of U Soso Tham	18th December	Tuesday
27.	Christmas Holidays	24 th to 27 th December	Monday to Thursday
28.	U Kiang Nongbah Day	30 th December	Saturday

Note:-

- In addition to the aforesaid holiday all Courts shall remain closed on such as are observed as Local Holidays in Executive Offices and also on days which are observer as Public Holidays under Section 25 of the Negotiable Instrument Act, 1881 (XXV of 1881).
- If any of the festival does not fall on the holiday notified above, necessary notification changing the date will be issued in due course of time.

REGISTRAR GENERAL

Copy to :-

- The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong.
- 4. The PA to Registrar General, High Court of Meghalaya, Shillong.
- The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Ampati.
- 6. The Director, Meghalaya State Judicial Academy, Shillong.
- 7. The Registrar, High Court of Meghalaya, Shillong.
- 8. The Registrar High Court of Meghalaya, Shillong.
- 9. The Deputy Registrar (Administration), High Court of Meghalaya, Shillong.
- The Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.
- 11. The Assistant Registrar (Record), High Court of Meghalaya, Shillong.
- 12. The Assistant Registrar (Accounts), High Court of Meghalaya, Shillong.
- 13. The Chief Librarian, High Court of Meghalaya, Shillong.
- 14. The Chief Translator (I/c Procurement Section), High Court of Meghalaya, Shillong
- 15. The Public Relations Officer, High Court of Meghalaya, Shillong.
- 16. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
- 17. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
- 18. The PS to the Advocate General of Meghalaya, Shillong.
- 19. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
- 20. The President/Secretary, Shillong Bar Association, Shillong.
- 21. Notice Board.
- 22. Office file.

REGISTRAR GENERAL